

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6294-6295/2024

U.P. POWER CORP. LTD ETC

Appellant(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

IA No. 71316/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT

Date : 19-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
[IN CHAMBER]

For Appellant(s) :

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

For Respondent(s) : Mr. E. C. Agrawala, AOR

Mr. Abhinav Singh, Adv.
Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The Interlocutory Application No.71316/2025 seeking deletion of respondent no.5 is allowed.
2. Name of said respondent be deleted from the array of parties at the risk and consequences of the Appellants.
3. Amended memo of parties be filed accordingly.

(PRIYANKA MALIK)
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)
COURT MASTER (NSH)